

Office of the District Judge, Jhargram

(English Department)

Establishment Order No: 40 Dated: Jhargram, the 30th day of July, 2021

In terms of Government of West Bengal, Judicial Department Notification No. 39-JD//L/2S-23/04 (Pt-VI) dated 18.02.2021 and G.O. No. 22 -JD//L/2S-23/04 (Pt-VI) dated 24.01.2020 with concurrence of Finance department U.O No Group-P1/2019-2020/0349 dated 08.01.2020 and subsequently by the Cabinet vide it's U.O. No. CAB (D) – 1790 dated 06.02.2021 read with G.O. No. 99-JD//L/2S-23/04 (Pt-VI) dated 31.05.2018, G.O. No. 204-JD/L/2S-23/04(Pt-VI) dated 08.05.2015 with subsequent corrigendum vide No. 98(50)-JD//L/2S-23/04 dated 31.05.2018 with concurrence of Finance department U.O No P1/2018-2019/0059 dated 24.05.2018 along with G.O. No. 5142 – J /JD/L/2S – 23 /04 (Part – VI) dated 20.07.2009 with G.O. No. 5143 – J /JD/L/2S – 23 /04 (Part – VI) dated 20.07.2009 issued by the Judicial Department with the concurrence of the Finance (A) Department vide their U.O. No. 1561 Group – 'P' (Service) dated 01.06.2009 read with Finance Department's order Nos. 3840-F(P) dated 23.07.2014 and 4550-(F)P dated 11.06.2015 and also as per recommendations of Shetty Commission and in compliance with the direction of the Hon'ble Supreme Court of India dated 07.10.2009 passed in I.A.Nos.71A, 135-136,137,138 and 142 in W.P.(C) No.1022/1989, the post of the **Sheristadar, Civil Judge(Junior Division)**, under the Judgeship of Jhargram is hereby created and designated with the following scale of pay on the basis of recommendation of the Shetty Commission with effect from 30.09.2019 i.e. the date of start functioning of this Judgeship.

Name of Court	Name of post with Scale of pay	Number of Post to be given to each Judge	Date of effect of creation of the post
Sheristadar, Civil Judge (Junior Division), Jhargram	Sheristadar, Civil Judge(Junior Division) Court, Jhargram Scale of Pay of Rs. 4800 – 10925/- (Scale No. 12 under WBS (ROPA) Rules, 1998) since revised to Pay Band 4 i.e. Rs. 9000-40500/- with Grade pay of Rs. 4400/- (under WBS (ROPA) Rules, 2009) since revised to Level in the Pay Matrix 12 (Rs.35800 - 92100/-) (under the WBS (ROPA) Rules, 2019)	01	30.09.2019
Total	Sheristadar, Civil Judge(Junior Division)	01	30.09.2019

Now, sanction is hereby accorded to the creation of 01 (one) post of Sheristadar of the courts of Civil Judge (Junior Division) under the Judgeship of Jhargram w.e.f. 30.09.2019 in terms of above mentioned G.O's.

Posts of Sheristadar of the court of Civil Judge (Junior Division) are to be appointed from the equivalent comparable post of Bench Clerks Grade-I of the Court of District Judge / Additional District Judge under the Judgeship of Jhargram or may be promoted from the cadre of Bench Clerk Grade-II/ Head Clerk-cum-Translator/ Nazir of the District Judge's Court/ Accountant of The District Judge's Accounts Department or its equivalent comparable posts/ Additional Supervisory Level Post of Head Clerk and other earmarked posts in Scale No 10 Pay Band 3 i.e. Rs. 7,100—37,600/- with Grade pay of Rs. 3900/- [under WBS (ROPA) Rules, 2009]

Office to maintain a separate Gradation list for the post of Sheristadar of the court of Civil Judge (Junior Division) and Bench Clerk Grade-I of the Court of District & Sessions Judge/Additional District & Sessions Judge as the both posts are equivalent in nature according to the provision as laid down in Sub-para 2(d) of Finance Department's order No. 4550-(F) P dated 11.06.2015.

The charge on this account will be met from the budget Head of Accounts "34-2014-00-105-00-001-V-01-01".
Inform all concerned.

Office of the District Judge, Jhargram
(English Department)

Memo No. 1342(6)/XVII-1

Dated: 30/07/21

Copy forwarded for information to:-

1. The Registrar General, High Court, Appellate Side, Calcutta.
2. The Accountant General (A & E), West Bengal, Treasury Buildings, Kolkata.
3. The Principal Accountant General (Audit), West Bengal, Treasury Buildings, Kolkata.
4. The Principal Secretary, Government of West Bengal, Judicial Department, Writers' Building, Kolkata.
5. The Treasury Officer, Jhargram.
6. The Judge-in-Charge, Accounts Department, District Judge's Court, Jhargram.
7. Guard File.

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Jhargram
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